

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*111
TO BE ANSWERED ON 03.12.2024**

RESERVATION FOR OBCs

**†*111. SHRI DINESH CHANDRA YADAV:
SHRI KAUSHALENDRA KUMAR:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the upper ceiling of income for creamy layer under the Other Backward Class reservation is fixed at rupees six/eight lakhs, if so, the details thereof;
- (b) whether the upper ceiling of income for creamy layer under the General Category Reservation Quota is fixed at rupees six/eight lakhs;
- (c) if so, the details thereof including the reasons and basis for said inequality in the criteria fixed for OBC and General Category reservation quota; and
- (d) whether the Government proposes to remove the said anomaly in OBC and General Category reservation in Creamy Layer criteria, if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)**

(a) to (d): A statement is laid on the Table of the House.

Statement in answer to parts (a) to (d) of the Lok Sabha Starred Question No.111 for 03.12.2024 by Shri Shri Dinesh Chandra Yadav and Shri Kaushalendra Kumar regarding Reservation for OBCs.

The annual income limit for determination of creamy layer both for the Other Backward Classes (OBCs) and for the Economically Weaker Sections (EWS) under the General Category, is Rs. 8.00 lakh. Hence, there is no inequality in income criteria fixed for OBC and EWS reservation quota.
